

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 153
TO BE ANSWERED ON 21ST JUNE, 2019**

FUNCTIONING OF AYUSH DISPENSARIES

153. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

(a) whether it is a fact that the in-charge of allopathic dispensary exercise an overall administrative control over all the dispensaries where more than one dispensaries of different systems are located within a single premises under the Central Government Health Scheme and if so, the details thereof and the reasons therefor;

(b) whether it goes against the stated policy of Government in terms of promoting Indian medicine system, if so, the reaction of the Government thereon;

(c) whether the Government would consider to grant full-fledged autonomy to various systems of medicine on account of their exclusive identity; and

(d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a): No.

(b) to (d): Do not arise.

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